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CENTRAL ADMINISTRATIVE TRIBUNAL : PRINCIPAL BENCH

OA 2298/2001

New Delhi, this the 9th day of August, 2002

Hon'ble Sh. Govindan S.Tampi, Member (A)

Sh. Sabir Hussain
S/o Sh. Habibulla
Village Bhojpur
Distt. Moradabad
UP.

...Applicant

(By Advocate Ms. Meenakashi Singh, proxy
for Mrs. Rani Chabba)

V E R S U S

1. Union of India through
Secretary
Ministry of Communication
Dept. of Telecommunication
Sanchar Bhawan, New Delhi.
2. Chief General Manager
Telecom West
Dept. of Telecommunication
Windlass complex, Rajpur Road
Dehradun.
3. General Manager
Telecom West
Dept. of Telecommunication
Dehradun.
4. Divisional Engineer Telecom
Dept. of Telecommunication
Moradabad.
5. Sub Divisional Engineer
Dept. of Telecommunication
Telecom Centre
Distt. Thakurdwara
Moradabad.
6. Officer - Incharge
Dept. of Telecommunication
Telecom Centre, Jatpura
Distt. Thakurdwara
Moradabad.

...Respondents

(By Advocate Sh. M.K.Bhardwaj, proxy
for Sh. V.S.R.Krishna)

O R D E R (ORAL)

By Sh.Govindan S.Tampi,

Ms. Meenakashi Singh, proxy counsel for the
applicant seeks permission to withdraw this OA on
account of change of jurisdiction, as the matter

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relates to BSNL, with liberty to file a fresh OA.
Permission granted.

2. OA is dismissed as withdrawn with liberty
as sought for.

(GOVINDAN S. TAMPI)
MEMBER (A)

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